

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1064  
TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2025**

**ISSUANCE OF AYUSHMAN CARDS IN UTTAR PRADESH**

**1064. SMT. GEETA ALIAS CHANDRAPRABHA:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of Ayushman cards issued in Uttar Pradesh;
- (b) the current count of empanelled hospitals in the State, with claims raised and settled;
- (c) the total claims approved and expenditure incurred so far in Uttar Pradesh, noting that over ₹7,040 crore has been spent on treating 4.5 million patients; and
- (d) the strategy for increasing penetration in under-served districts (such as Sitapur, Lucknow, Meerut, which have lower-card saturation of 25–30 per cent), and specific measures to improve hospital-to-beneficiary ratio and awareness?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a): As on 30.06.2025, a total of 5.32 crore Ayushman cards have been created under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) in the State of Uttar Pradesh.

(b) and (c): As on 30.06.2025, a total of 5,940 hospitals have been empanelled under AB-PMJAY in the State of Uttar Pradesh, including 2,949 public hospitals and 2,991 private hospitals.

Further, as on 30.06.2025, a total of 65.10 lakh claims have been raised under the scheme in the State of Uttar Pradesh, out of which 59.89 lakh claims have been settled.

(d): As on 30.06.2025, more than 74% of eligible beneficiaries have created Ayushman cards in the State of Uttar Pradesh.

AB-PMJAY has a comprehensive media and outreach strategy to spread awareness and empower beneficiaries for their rights and entitlements, prominently in underserved areas.

All public hospitals providing in-patient services or day care facilities are deemed empanelled under the scheme. As public health is a State subject, the responsibility of empaneling hospitals under the scheme, lies with the respective State/UT. Further, hospital empanelment is a continuous process and is undertaken based on the requirements and availability of healthcare providers (meeting AB-PMJAY criteria) within a given State / UT. The Government of India encourages States/UTs to empanel more hospitals under the scheme to ensure access to quality healthcare to all eligible beneficiaries.

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